2856

necessary to evolve some sort of scheme in view of the very commendable work done by the Defence Forces during civilian calamities in Rohtak and Lucknow part cularly?

SHRI K RAGHURAMAIAH. May I submit that even as it is, such individual acts of gallantry, courage, etc can be recognised by award of Asoka Chakra medal of the appropriate class or the award of the newly instituted Distinguished Services Medal of the Army, Navy or Air Force. So there are already medals, etc., which can be awarded in such circumstances but in this particular case, recommendations have not yet been received

COMPLAINT RECEIVED BY GOVERNMENT OF INDIA FROM THE GOVERNMENT OF GHANA REGARDING H 2 PLANE

*536 SHRI HARIHAR PATEL: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that recently one H 2 plane sold to the Government of Ghana crashed and the trainees and trainers in the plane were killed:
- (b) whether Government of India have received any complaint from the Government of Ghana regarding unsatisfactory service of H. 2 planes; and
- (c) if so, what is the nature of the complaint and what action has been taken in the matter?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S S. MAJITHIA): (a) Yes, Sir.

(b) and (c) Government have received no complaint from the Government of Ghana.

Shri HARIHAR PATEL May I know whether it is a fact that earlier to this accident, a trainer in that plane complained to the Air Chief of the Ghana Government, who was an I.A.F. Officer, that the plane was not suited to Ghana climate?

SARDAR S S MAJITHIA: The Government have received no complaints from the Ghana Government

SHRI HARIHAR PATEL: May I know whether the I A.F. officer serving under the Ghana Government came back to India?

SARDAR S S MAJITHIA: Yes, that is true.

SHRI HARIHAR PATEL. Is it because his advice was not considered satisfactory by the Chana Government?

SARDAR S. S MAJITHIA: No.

SHRI JASWANT SINGH: Was only one plane supplied to them or were more than one supplied to them?

SARDAR S S MAJITHIA: More than one plane Actually I think 12 H 2 were supplied.

SHRI JASWANT SINGH: Did the accident take place only in one?

SARDAR S S MAJITHIA: Yes

SHRI HARIHAR PATEL: What is the number that the Ghana Government intend to purchase from India?

SARDAR S S. MAJITHIA I am afraid, I have no information about their intention.

*537 [The questioner (Shri Babubhai Chinai) was absent. For answers, vide col 2878 infra]

ASSISTANT SUPERINTENDENTS' EXAMI-NATION HELD IN 1959

*538 SHRI HARIHAR PATEL: Will the Minister of Home Affairs be pleased to state.

(a) whether it is a fact that the Union Public Service Commission have intimated the Home Ministry that on the result of Assistant Superintendents' Examination held in 1959 the names of 78 candidates published by them has not exhausted the entire list of candidates considered qualified by them;

2858

(b) whether it is a fact that the Union Public Service Commission published the names of all the qualified candidates in the previous three exam nations irrespective of the number of vacancies, and

Oral Answers

(c) if so, what are the reasons for a departure in respect of the publication of the 1° ult of the 1959 examination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B N DATAR) (a) to (c) A statement indicating the position s laid on the Table

STATEMENT

Departmental competitive examinations for promotion to the grade of Assistant Superintendent the ın Central Secretariat Serv ce were held by the Union Public Service mission in 1955, 1957, 1958, and 1959 There is no provision in the relating to these exam nations the names of all the candidates who may be deemed to be "qualified" should figure in the final list to be communicated by the Commission far as the exam nations held in 1955 and 1957 are concerned, the Ministry of Homa Affairs had not furnished to the Commiss on any firm estimates of the number of appointments to be made from the results of those examinations The Union Public Serv ce Comm ssion accordingly furnished to Government the entire list of candidates whom they considered qual fied for appointment to this grade As regards the examination held in 1958. the Union Public Service Commission were informed that it was proposed to appoint 150 candidates from that examination They accordingly published a slightly larger list containing 179 names of persons considered by them as suitable Similarly, they were informed that it was proposed to appoint 50 candidates from the 1959 examination, and they furnished to Government a slightly larger list containing 78 names in the order of merit According to the

information furnished by the Union Public Service Commission, if more appointments have to be made from this examination they may be in a position to furnish some more names of persons whom they consider as qualified for such appointments quest on does not, however, arise as the Government do not propose to appoint any more persons from this examination It would be noticed from the above that the Commission have been recommending cand dates with due regard to the circumstances obtain ng on every occasion and that the question of any departure from established principles about the conduct of examinations does not ar se so far as the 1959 examination is concerned

SHRI HARIHAR PATEL From the statement it seems that there are also other qual fied candidates who passed in the examination held in 1959 May I know whether the M nister is willing to keep them on the waiting list as suggested by the hon Speaker in the other House? There was a diccussion in the other House

SHRI B N DATAR No, it is very d fficult to accept the suggestion

SHRI M P BHARGAVA Mav know whether it is a fact that the Home Ministry have written to the UPSC for g ving the list of all those who qualified in this examination?

SHRI B N DATAR No

SHRI MAHESWAR NAIK May I know whether the entre list of successful candidates is exhausted in the regular vacancies before a new list by the UPSC 's published?

SHRI B N DATAR That is not the principle Whenever a departmental examination is to be held, the probable number is communicated ther the UPSC gives us an approximate list and then we take in as many as we can

SHRI MAHESWAR NAIK May I know whother the complete 1 st of members ın the warting list

exhausted before new recruits are taken from the next examination?

Oral Answers

SHRIB N DATAR There is no sucn thing as waiting 1 st

श्री नवार्वासह चौहात : क्या यह सच है कि १६ तारीख को लोक सभा में हई बहस मे ग्रसिस्टेन्ट सुपरिन्टेन्डेन्ट्स के सबध में सरकार ने यह तय किया है कि उन नामो का, जो यु०पी० एस० सी० से क्वालिफाइड डिक्लेयर किये जाते हैं भौर रिक्मेन्ड किये जाते है, एक पैनेल बनाया जाय र ग्रगर यह सच है तो क्या ऐसे ही सिमिलर केसेज में, असिस्टेट्स और दूसरो के सबध मे, यही पालिसी लाग करनी है भौर क्या इस पालिसी को डिफेन्स भीर रेलवेज मे भी लाग करने का इरादा है जहा जो चाहे सो कर लेते हैं?

SHRI B N DATAR We are not concorned with the Defence or Railways My friend was not correct when he stated that something was promised in the other House There was a discuss on only in the Lok Sabha and there also this position was elucida-

SHRI BHUPESH GUPTA From the statement it is clear that all the qualified people are not recruited to the posts for which they have been declared qualified and that when the next vacancies occur, the remaning qualified people who have not been absorbed in the posts are not taken in but another examination is held That is to say their cases fall through May I know why the Government has borrowed 'his doctrine of 'lapse' Dalhousie in this matter when all the people who are qualified are not absorbed before others are brought in? What is the rationale or principle behind this?

SHRI B N DATAR My hon friend is making a plea just the opposte to the one that he did only a few minutes ago This is in respect of recruitment and the policy is to hold examinations every year and fix up an approximate number and then take that number on the basis of the list supplied by the UPSC and normally, 'hereafter the list lapses

to Questions

SHRI BHUPESH GUPTA Sir, will you help me in making the hon Minister understand me? I seek your guidance

MR. CHAIRMAN Yes

SHRI BHUPESH GUPTA 10 places are to be filled from qualified people They have g ven 12 names and 10 are filled in and two are Next time they have another 10 places In that case why these 2 plus 8 are not taken instead of recruiting afresh 10, ignoring the two who were unfortunate enough not to get in earlier? What is the logic behind it?

SHRI B N DATAR Once upon a time this was done. In fact, in respect of the examinations in 1955, 1957 and 1958 what was done was, we took in what was possible and then left-overs were also taken but that creates a number of complicat ons and it creates needless expectations also Therefore we are going to confine ourselves to our actual requirements

SHRIMATI NALLAMUTHU RAMAMURTI Is it fair to eliminate two candidates out of ten, who hold equal qualifications for similar posts in the future?

SHRI B N DATAR It is a question of our requirement and the filling up of vacancies that are available

SHRI M P BHARGAVA May I know what steps the Government propose to take to implement the suggestion made by the Speakei in the other House?

SHRI B N DATAR It will be duly considered but as I have pointed out there, there are a number of difficultes in accepting that

SHRI BHUPESH **GUPTA** May I whether, know along with Speaker's suggestion, our suggestions. also will be considered?

(No reply)